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Title : Introduction of Family Courts (Amendment) Bill, 2005.

16.01 hrs.

FAMILY COURTS (AMENDMENT) BILL, 2005*

(Amendment of Section 7, etc.)

MR. CHAIRMAN :Just a minute, please.

Mr. Chandrappan, during the time of introduction of Bills, when your name was called by the hon. Deputy-Speaker, you were not present. Now, you have requested the Chair to allow you to introduce the Bill listed against your name. Kindly introduce your Bill.

SHRI C.K. CHANDRAPPAN (TRICHUR): Thank you, very much Sir.

I beg to move for leave to introduce a Bill further to amend the Family Courts Act, 1984.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Family Courts Act, 1984. "

The motion was adopted.

SHRI C.K. CHANDRAPPAN: I introduce the Bill.